

**THE BOMBAY ABOLITION OF WHIPPING ACT, 1957**

*[Text as on 21<sup>st</sup> June 2024]*

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CONTENTS

PREAMBLE.

SECTIONS.

1. Short title.
2. Repeal of Bom. XXVII of 1947.
3. [Deleted].
4. Amendment of sections 46, 47, 50 and 51 and deletion of section 53 of Act IX of 1894.



**LIST OF AMENDMENT ACTS**

1. Amended by Mah. 22 of 1991 (9-9-1991)



